

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/155, 156, 157/CAA/2017  
NAME OF THE TRANSFEROR : VISHWATEJ PROJECTS PVT LTD  
NK TELECOM PRODUCTS LTD  
NAME OF THE TRANSFERRE : HEXA WIND FARMS PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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① PAWAN JHABAKH

Counsel for

*Abhishek Ramman*

② ABLSHEK RAMAN

the Petitioners

(9686603576)

**ORDER**

Counsel for the Petitioner is directed to pay Rs.50,000/- each for the two reports submitted by the Chartered Accountants to the Office of the Official Liquidator within two weeks. Heard and **reserved for orders.**

*-sd-*  
MEMBER (TECHNICAL)

*-sd-*  
MEMBER (JUDICIAL)

ghk